



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.03.2025

### NOTICE

Please take notice that the following matters were not taken up in the Court – II on 07.03.2025 & 19.03.2025, respectively. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024  <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.  <b>With</b>	<b>07.03.2025</b>	<b>14.04.2025</b>
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023  <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	<b>07.03.2025</b>	<b>14.04.2025</b>
3.	Comp. App. (AT) (Ins) No. 501 of 2023  <b>Part Heard</b>	Advantagesai Projects Pvt. Ltd. Vs. Akshay Techforge Pvt. Ltd.	<b>19.03.2025</b>	<b>17.04.2025</b>
4.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024  <b>Part Heard</b>  <b>(With Defects)</b>	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors.  <b>With</b>	<b>19.03.2025</b>	<b>09.04.2025</b>

<b>5.</b>	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024  <b>Part Heard</b> <b>(With Defects)</b>	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.  <b>With</b>	<b>19.03.2025</b>	<b>09.04.2025</b>
<b>6.</b>	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	<b>19.03.2025</b>	<b>09.04.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar